

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/28/59/2024
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Metropolitan Leisure Homes Pvt Ltd
NAME OF THE RESPONDENT(S)	The Registrar of Companies, Hyderabad
UNDER SECTION	59

**ORDER**

**Present:** Ld. Counsel Mrs. JVL Bharati along with Ld. PCS Mr. Racharla Ramkrishna Gupta for the Liquidator/Petitioner.

**Heard. Reserved for orders.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**